

ITEM No.2

Court No. 4

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21395-21396/2000

(From the judgement and order dated 20/11/2000 in Appeal from Order
No. 695/200 and dt. 13.12.2000 in RP 8932/2000 of the High Court of
Judicature at Bombay)

KVAERNER CEMENTATION INDIA LTD.

Petitioner (s)

VERSUS

BAJRANGLAL AGARWAL & ANR.

Respondent (s)

(With prayer for interim relief) (With Appln(s). for exemption from
filing c/c of the impugned Judgment and permission to submit
additional document(s) and exemption from filing O.T.)

Date : 15/03/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Dushyant Dave, Sr. Adv.
Mr. Jay Savla, Adv.
Mr. S.V. Doijode, Mr. N. Menon, Adv.

For Respondent (s) Mr. Raju Ramachandran, Sr. Adv.
Ms. Indu Malhotra, Adv.
Ms. Madhu Sweta, Adv.
Mr. Vikram Mehta, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Put up this matter on Wednesday i.e. 21.03.2001, as
prayed for by Mr. Dave.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Court Master